

**From,**

**Krishna Swaroop Dhar Dwivedi, H.J.S.,  
I/c Joint Registrar (Judicial) (Services),  
High Court of Judicature at  
Allahabad.**

**To,**

**The Director,  
Judicial Training & Research Institute, U.P.,  
Vineet Khand, Gomti Nagar,  
Lucknow.**

**No. 380/Admin.(Services)/2022**

**Dated: Allahabad: August 05, 2022**

**Subject: Regarding Nominations of Addl. District & Sessions Judges for Two, 05 days Refresher Training Programmes, scheduled to be held from 29.08.2022 to 02.09.2022 and 12-16 September, 2022 at JTRI, Lucknow.**

**Sir,**

With reference to your letter no. CIS & Referral Judges Trg./2022-968 dated 19.07.2022, on the above noted subject, I am directed to inform you that the Hon'ble Court has been pleased to approve the proposal of Two, 05 days Refresher Training Programmes for the Addl. District & Sessions Judges from **29.08.2022 to 02.09.2022 and 12-16 September, 2022** at JTRI, Lucknow and to nominate the HJS Officers whose names are mentioned in enclosed lists-'A' & 'B' for participation in the same.

I am, therefore, to request you to kindly take necessary steps accordingly.

Yours sincerely,

**Encl.: As above.**

**sd/-  
I/c Joint Registrar (J) (Services)**

**No. 380(i)/Admin.(Services)/2022**

**Dated: Allahabad: August 05, 2022**

Copy forwarded for information and necessary action to :

1. The Principal Secretary (Law) & L.R., Government of U.P., Lucknow.
2. All the concerned District & Sessions Judges/Principal Judges, Family Courts, Uttar Pradesh with the request to kindly inform the officers concerned accordingly and direct them to report at Judicial Training & Research Institute, Lucknow, U.P., on the scheduled dates, for participation in the aforesaid training programmes.
3. **Smt. Madhulika Choudhary**, Registrar, Appellate Tribunal of Electricity, Delhi, **Smt. Adesh Nain**, Legal Adviser, U.P. Jal Nigam, Lucknow, **Sri Sunit Chandra (Sonu)**, Judicial Member, Commercial Tax Tribunal, Gautambuddha Nagar, **Sri Sanjay Kumar Verma**, Spl. Sec. & Addl. LR (Nyay Vibhag), Government of U.P., Lucknow, **Sri Virendra Kumar Pandey**, Spl. Sec. & Addl. LR (Nyay Vibhag), Government of U.P., Lucknow, **Sri Surya Prakash Sharma**, Legal Adviser, U.P.S.R.T.C., Lucknow, **Sri Kunal Vepa**, Judicial Member, Commercial Tax Tribunal, Ghaziabad, **Sri Pawan Kumar Tiwari**, Law Officer, Human Rights Commission, Lucknow, **Sri Kshitij Kumar Srivastava**, Judicial Member, Commercial Tax Tribunal, Bareilly, **Sri Anil Kumar Singh-I**, Secretary, Lok Ayukta, Lucknow, **Sri Kushal Pal**, Addl. Director, JTRI, Lucknow; with the request to kindly attend the captioned training programme at JTRI, Lucknow.
4. The Joint Registrar (J) (Computer), High Court, Allahabad.

**Encl: As above**

**sd/-  
(Satish Kumar Pushkar)  
Deputy Registrar**

**List- A**

**JUDICIAL TRAINING & RESEARCH INSTITUTE, U. P., LUCKNOW**  
**Refresher Training Programme for Additional District Judges**  
**on Civil & Criminal Matters clubbed with 2 Days Advance Training on CIS & eCourt Project**  
**and**  
**1 Day Mediation Training for Referral Judges**  
**29 August, 2022 to 02 September, 2022**

Sl. No.	I.D.	Name	Designation	Place of Posting
1.	5926	PRAFULLA KAMAL	Spl. J. (SC/ST, Pev.of Atroci Act)	Lucknow
2.	2170	SMT. MADHULIKA CHOUDHARY	Registrar, Appll. Tribunal of Electricity	New Delhi
3.	5927	ASHOK KUMAR SINGH YADAV	Spl. J, Spl C.No 4 (Pre.Cor. Act)	Varanasi
4.	5971	ARVIND KUMAR SINGH-II	Addl. District & Sessions Judge	Moradabad
5.	5972	PANKAJ MISRA	Addl. Principal Judge, Family Court	Mau
6.	6018	SATYA DEO GUPTA	Addl. District & Sessions Judge	Hardoi
7.	2171	SANTOSH KUMAR TIWARI	Spl. J. (SC/ST, Pev.of Atroci Act)	Kanpur Nagar
8.	5973	SMT. RACHNA ARORA	Addl. District & Sessions Judge	Mirzapur
9.	5928	RATNESH MANI TRIPATHI	Spl. J. (SC/ST, Pev.of Atroci Act)	Ambedkar N. at Akbarpur
10.	2172	AMBER RAWAT	Spl. Judge (E.C. Act)	Meerut
11.	5929	SHAILENDRA PANDEY	Spl. J. (SC/ST, Pev.of Atroci Act)	Baghpat
12.	5974	ARVIND RAI	Addl. District & Sessions Judge	Shahjahanpur
13.	6010	SMT. ADESH NAIN	Legal Adviser, U.P. Jal Nigam	Lucknow
14.	5975	ASHOK KUMAR-IX	Spl. J. (SC/ST, Pev.of Atroci Act)	Siddharth Nagar
15.	5930	KHALIQUZZAMA	Addl. District & Sessions Judge	Sonbhadra
16.	5976	NITYA NAND SHRINET	Addl. District & Sessions Judge	Kanpur Nagar
17.	5931	RAM PRAKASH PANDEY	Addl. District & Sessions Judge	Bahraich
18.	5933	AKHILESH KUMAR PATHAK	Spl. J. (SC/ST, Pev.of Atroci Act)	Shahjahanpur
19.	5977	VINOD KUMAR BARNWAL	Spl. J. (SC/ST, Pev.of Atroci Act)	Agra
20.	5934	SMT. TRIPTA CHAUDHARY	Spl. J. (SC/ST, Pev.of Atroci Act)	Amroha
21.	5935	SMT. MEENA SRIVASTAVA	Judge, Spl Court, CBI Court No. 6	Lucknow
22.	5978	SUNIT CHANDRA (SONU)	Judicial Member, Commercial Tax Tribunal	Gautambuddha Nagar
23.	5979	UDAI BHAN SINGH	Spl. Judge (U.P. Dacoity.A.A.)	Budaun
24.	6023	CHANDRA PRAKASH TEWARI	Spl. J. (SC/ST, Pev.of Atroci Act)	Ghazipur
25.	6017	SMT. MUNAWAR JAHAN	Spl. J. (SC/ST, Pev.of Atroci Act)	Mainpuri
26.	6024	AHSANULLAH KHAN	Spl. J. (SC/ST, Pev.of Atroci Act)	Sonbhadra
27.	2178	SMT. KAPILA RAGHAV	A.D.J. (POCSO)	Amroha
28.	6026	HARENDRA BAHADUR SINGH	Addl. District & Sessions Judge	Bareilly
29.	2179	PARVENDRA KUMAR SHARMA	Spl. J. (SC/ST, Pev.of Atroci Act)	Ghaziabad
30.	5983	JAITENDRA KUMAR	Addl. District & Sessions Judge	Jhansi
31.	5940	RAJESH CHAUDHARY	Spl. J. (SC/ST, Pev.of Atroci Act)	Bareilly
32.	5941	ANGAD PRASAD-II	Addl. District & Sessions Judge	Bareilly
33.	2182	ANURODH MISHRA	Addl. District & Sessions Judge	Lucknow
34.	5943	IFTEKHAR AHMAD	Spl. Judge (E.C. Act)	Bareilly
35.	5944	SANJAY KUMAR VERMA	Spl. Sec.& Addl. LR (Nyay Vibhag),Govt. of U.P.	Lucknow
36.	5945	ABDUL QUAIYUM	Addl. District & Sessions Judge	Bareilly
37.	6033	CHANDRA SHEKHAR-II	Addl. District & Sessions Judge	Firozabad
38.	5956	RAMA KANT PRASAD	Spl. J, Spl C.No 3 (Pre.Cor. Act)	Lucknow
39.	6020	CHAMPAT SINGH	Spl. Judge (U.P. Dacoity.A.A.)	Mainpuri
40.	6004	SMT. RASHMI NANDA	Addl. District & Sessions Judge	Varanasi
41.	6006	RAJENDRA PRASAD	A.D.J. (POCSO)	Chandauli
42.	6019	SUBHASH CHANDRA-VIII	Spl. Judge (E.C. Act)	Aligarh
43.	6156	VIJAY KUMAR DUNGRAKOTI	Addl. District & Sessions Judge	Ambedkar N. at Akbarpur
44.	6105	SMT. KIRAN BALA	Addl. District & Sessions Judge	Meerut
45.	6109	SMT. SHUCHI SRIVASTAVA	Addl. Principal Judge, Family Court	Lucknow
46.	6136	SMT. SOMPRABHA MISHRA	Spl. J, Spl C.No 5 (Pre.Cor. Act)	Lucknow
47.	6101	KM. RINKU	Addl. Principal Judge, Family Court	Siddharth Nagar
48.	6157	RAMESH	Spl. J, Spl C.No 1 (Pre.Cor. Act)	Meerut
49.	6280	SMT. CHHAYA NAIN	Spl. J. (SC/ST, Pev.of Atroci Act)	Deoria
50.	6182	SHAILENDRA NIGAM	Addl. Principal Judge, Family Court	Etawah
51.	6185	SMT. MONICA THAKUR	Spl. Judge (E.C. Act)	Pratapgarh
52.	6195	SMT. SONICA CHOUDHARY	Addl. District & Sessions Judge	Ramabai Nagar
53.	6197	SMT. RICHA JOSHI	Addl. Principal Judge, Family Court	Pratapgarh
54.	6223	SMT. PRATIBHA SAXENA-II	Addl. District & Sessions Judge	Bareilly

**List- B**

**JUDICIAL TRAINING & RESEARCH INSTITUTE, U. P., LUCKNOW**  
**Refresher Training Programme for Additional District Judges**  
**on Civil & Criminal Matters clubbed with 2 Days Advance Training on CIS & eCourt Project**  
**and**  
**1 Day Mediation Training for Referral Judges**  
**12 September, 2022 to 16 September, 2022**

Sl. No.	I.D.	Name	Designation	Place of Posting
1.	5861	SHIVA NAND SINGH	Addl. District & Sessions Judge	Kaushambi
2.	5862	MOHD. ASHARAF ANSARI	Addl. District & Sessions Judge	Banda
3.	5864	SMT. CHANDRA SHEELA	Addl. District & Sessions Judge	Faizabad
4.	5865	AHMAD ULLAH KHAN	Addl. District & Sessions Judge	Amroha
5.	5866	RAM SUDH SINGH	Addl. District & Sessions Judge	Ghazipur
6.	5869	VIRENDRA KUMAR PANDEY	Spl. Sec.& Addl. LR (Nyay Vibhag), Govt. of U.P.	Lucknow
7.	5870	ANIL KUMAR VASHISTHA	Addl. District & Sessions Judge	Sant Kabir Nagar
8.	5871	RAM ICHCHHUK YADAV	Addl. District & Sessions Judge	Kushi Nagar at Padrauna
9.	5873	VED PRAKASH VERMA	Addl. District & Sessions Judge	Rampur
10.	5874	JAGDISH PRASAD-V	Addl. District & Sessions Judge	Chandauli
11.	5875	SHAKEEL-UR-RAHMAN KHAN	Addl. District & Sessions Judge	Siddharth Nagar
12.	5878	MOHD. RIZWANUL HAQUE	Addl. District & Sessions Judge	Hardoi
13.	5879	PHOOL CHAND PATEL	Addl. District & Sessions Judge	Meerut
14.	5880	SHAHID RAZA	Addl. District & Sessions Judge	Chitrakoot
15.	5881	RAMAYAN SHARMA	Addl. District & Sessions Judge	Basti
16.	5884	VEER KANEDI LAL	Addl. District & Sessions Judge	Saharanpur
17.	5885	SUDHIR KUMAR-IV	Addl. District & Sessions Judge	Agra
18.	5886	MOHD. GHULAMUL MADAR	Spl. J. (SC/ST, Pev.of Atroci Act)	Hardoi
19.	5887	JAMSHED ALI	Spl. J. (SC/ST, Pev.of Atroci Act)	Muzaffar Nagar
20.	5888	SURYA PRAKASH SHARMA	Legal Adviser, U.P.S.R.T.C.	Lucknow
21.	5889	RAJENDRA SINGH-IV	Addl. District & Sessions Judge	Fatehpur
22.	5894	VISHAMBHAR PRASAD	Addl. District & Sessions Judge	Kannauj
23.	5895	BANS BAHADUR YADAV	Addl. District & Sessions Judge	Mainpuri
24.	5897	AWADH BEHARI SINGH	Addl. District & Sessions Judge	Baghpat
25.	5898	MAHENDRA NATH	A.D.J. (POCSO)	Balrampur
26.	5901	PRITHVI PAL YADAV	Spl. J. (SC/ST, Pev.of Atroci Act)	Fatehpur
27.	5902	RAM KESH	Spl. J. (SC/ST, Pev.of Atroci Act)	Budaun
28.	5904	ANAND PRAKASH-II	Spl. J. (SC/ST, Pev.of Atroci Act)	Kannauj
29.	5905	AJAY KRISHNA	Addl. District & Sessions Judge	Sitapur
30.	5906	KIRAN PAL SINGH	Addl. District & Sessions Judge	Varanasi
31.	5909	GOBARI PRASAD	Addl. District & Sessions Judge	Pratapgarh
32.	5910	BHAGWAN DAYAL BHARTI	Addl. District & Sessions Judge	Azamgarh
33.	2162	KUNAL VEPA	Judicial Member, Commercial Tax Tribunal	Ghaziabad
34.	5912	VISHWA NATH	Addl. District & Sessions Judge	Ambedkar N. at Akbarpur
35.	5913	SURESH CHAND-II	Spl. J. (SC/ST, Pev.of Atroci Act)	Meerut
36.	5917	ARVIND KUMAR-II	A.D.J. (POCSO)	Kaushambi
37.	2164	SMT. MACHALA AGARWAL	Spl. J. (SC/ST, Pev.of Atroci Act)	Auraiya
38.	5920	SMT. MANORAMA	Addl. Principal Judge, Family Court	Saharanpur
39.	1480	PAWAN KUMAR TIWARI	Law Officer, Human Rights Commission	Lucknow
40.	2165	SANJAI VEER SINGH	Addl. District & Sessions Judge	Amroha
41.	5922	SUNIL KUMAR SRIVASTAVA	Spl. J. (SC/ST, Pev.of Atroci Act)	Basti
42.	5965	ALOK PANDEY	Addl. District & Sessions Judge	Ghaziabad
43.	5966	MANOJ KUMAR AGARWAL	Spl. J. (SC/ST, Pev.of Atroci Act)	Aligarh
44.	5967	KSHITIJ KUMAR SRIVASTAVA	Judicial Member, Commercial Tax Tribunal	Bareilly
45.	5968	ARUN KUMAR MALL	Addl. District & Sessions Judge	Jalaun at Orai
46.	5969	PRAMOD KUMAR-III	Spl. Judge (E.C. Act)	Meerut
47.	2167	NAND PRATAP OJHA	Spl. J. (SC/ST, Pev.of Atroci Act)	Pratapgarh
48.	5923	ANIL KUMAR SINGH-I	Secretary, Lok Ayukta	Lucknow
49.	5970	INTAKHAB ALAM	Addl. District & Sessions Judge	Sultanpur
50.	5924	AJAY KUMAR TRIPATHI-II	Addl. District & Sessions Judge	Kanpur Nagar
51.	2168	SANJEEV KUMAR SINHA	Spl. J. (SC/ST, Pev.of Atroci Act)	Varanasi
52.	5925	MAHESH KUMAR KUSHWAHA	Addl. District & Sessions Judge	Lucknow
53.	2169	RAJNISH KUMAR	Addl. District & Sessions Judge	Muzaffar Nagar
54.	6009	SUNIL KUMAR VERMA	Addl. District & Sessions Judge	Lakhimpur Kheri
55.	6165	KUSHAL PAL	Addl. Director, Inst. of Judl. Training & Research	Lucknow